

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 93/ND/2014  
RT CP No.199/Chd/Hry/2017**

Ravinder Veer Singh & Ors.

...Petitioners

Versus.

M/s. T.B.H. Breweries India Pvt. Ltd.

...Respondents

Present: Mr. Anand Chhibbar, Sr. Advocate with Mr. Vaibhav Sahni,  
Advocate for petitioners.  
Mr. Deepak Kapoor, Advocate with Mr. Varsha Kapoor, Advocate  
for respondents.

On request, adjourned to 05.10.2017 for arguments. Brief  
arguments comprising of 4-5 pages be filed by learned counsel for the parties  
before the matter is taken up on that date.

*Sd/-*  
(Justice R.P. Nagrath)  
Member (Judicial)

✓ September 07, 2017

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